

COURT NO. 21
THE HONOURABLE SRI JUSTICE K SURESH REDDY
THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Tuesday The 9th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NO ADJOURNMENTS WILL BE GRANTED FOR FIRST 10 CASES IN FINAL HEARING MATTERS)

(DAILY LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CRLA/107/2019 IA 1/2024 Bail (u/s 389(1))	P.KHADAR BASA Vs STATE OF AP	O MANOHER REDDY O M R LAW FIRM	PUBLIC PROSECUTOR (AP)	KURNOOL
2	CRLA/395/2019 IA 1/2024 Bail (u/s 389(1))	D.KARUNAKAR Vs STATE OF AP	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	PRAKASAM
<u>FINAL HEARING</u>					
3	CRLA/5/2016	PONNURU DARIYA BEE MARTUR Vs P.P. HYD	C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
4	CRLA/505/2016	VASAMSETTI SATYANARAYANA @ SATHI BABU E.G.DIST. Vs SHO INDRAPALEM P.S. KAKINADA	B D RAJU	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
5	CRLA/916/2016 CRLA/1161/2016	THIRUMALASETTY RAMA KOTAIAH @ RAMAKOTI GUNTUR DT. Vs THE STATE OF ANDHRA PRADESH REP PP.	G V S MEHAR KUMAR	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	GUNTUR
6	CRLA/1161/2016	T.ANKA RAO GUNTUR DT. Vs THE STATE REP PP AND ANR.	K GANI REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
7	CRLA/967/2016 CRLA/1332/2018	NEREDIJELLA NAGENDRA ANANTAPURAM & ANR. Vs THE STATE OF AP. REP PP.	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	ANANTAPUR
8	CRLA/1332/2018	KAMBAGIRI BALAKRISHNA @ BALU Vs STATE OF AP.	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR (AP)	ANANTAPUR
9	CRLA/1025/2016	MALAKUNTAM GURUNATH @ GURUNATHAM CHITTOOR DT. Vs THE STATE OF ANDHRA PRADESH REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
10	CRLA/1032/2016	NALLAMSETTI VEERABABU EAST GODAVARI DT. Vs THE STATE OF AP. REP PP.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
11	CRLA/1047/2016	P.SEKHARA REDDY Vs THE STATE OF AP. & 5 OTHERS	M VENKATA NARAYANA	PUBLIC PROSECUTOR (AP) D PURNACHANDRA REDDY Paper Book Prepared	CHITTOOR

12	CRLA/1056/2016	RANGANATH ANANTAPUR DT & 3 OTRS. Vs THE STATE OF AP. REP PP.	VIJAYA KUMAR CH LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
13	CRLA/1084/2016	SHAIK JOHNY KRISHNA DT AP. Vs STATE OF AP. REP PP.	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
14	CRLA/1088/2016	SALE MOHANA RAO Vs THE STATE OF A.P.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
15	CRLA/1111/2016	MANEPALLI RAVI WEST GODAVARI DT. Vs THE STATE OF AP. REP PP.	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
16	CRLA/1117/2016	GOTURI RAVI KUMAR @ RAVI WG.DT. Vs THE STATE OF AP. REP PP.	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
17	CRLA/1119/2016	MENTADA CHINNA RAO @ CHINNA VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
18	CRLA/1130/2016	KALVA MADDAIAH KURNOOL DT & ANR. Vs THE STATE OF AP. REP PP.	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
19	CRLA/1162/2016	KATTAMANCHI BUJJI CHITTOOR DT. Vs THE STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
20	CRLA/1188/2016	THE STATE OF A.P. Vs SOPETI CHANDRA MOULI @ MOULI	PUBLIC PROSECUTOR (AP)	G VENKATA REDDY Paper Book Prepared	SRIKAKULAM
21	CRLA/1197/2016	SRI ANJINAPPAGARI SANJEEVARAYAPPA @ SANJEEVAPPA PARIGI Vs P.P. HYD	V R MACHAVARAM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
22	CRLA/1208/2016	P.BALARAMAN @ BALARAM Vs THE STATE OF A.P.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
23	CRLA/1262/2016 IA 1/2022 Additional Material Petition	VENNAPUSA YUGANDHAR REDDY (A1) KADAPA DT & 3 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	YSR KADAPA
24	CRLA/1264/2016	MEKANURU GOPAL HARIJANAWADA & 7 OTRS. Vs THE STATE OF AP. REP PP.	O KAILASHNATH REDDY H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE

25	CRLA/1267/2016	YALAMANCHALI RAJU @ POTTUDU (A1) BOBBILI & 2 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
26	CRLA/1280/2016 CRLA/1295/2016 CRLA/1312/2016	VARCHALAM DILEEP KUMAR @ DILEEP NELLORE & ANR. Vs THE STATE OF ANDHRA PRADESH REP PP.	T S ANIRUDH REDDY G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	SPS NELLORE
27	CRLA/1295/2016	UPPU YUVA TEJA NELLORE. Vs THE STATE OF AP. REP PP.	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
28	CRLA/1312/2016	CHANDRAGIRI ASHOK NELLORE. Vs THE STATE OF AP. REP PP.	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
29	CRLA/1301/2016	KUKKAMALLA JANESH @ GNANESU GUNTUR DT & 7 OTRS. Vs THE STATE OF AP. REP PP.	YADDALA DURGA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
30	CRLA/1308/2016	ISLAVAT SAKKI NAIK @ SAKKI NAIDU VIJAYAWADA. Vs THE STATE OF ANDHRA PRADESH REP PP.	WITHDRAWN OF LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared Post-Withdrawal of Legal Aid,New Vakalath not filed by Appellant	KRISHNA